

[18 December, 2006]

RAJYASABHA

Benefits from National Handicapped Finance and Development Corporation

2839. SHRIMATI SHOBHANA BHARTIA:
SHRIMATI SUPRIYA SULE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the benefits of National Handicapped Finance and Development Corporation under the Ministry has not reached to those differently abled people who needed it inspite of the fact that authorized share capital of the corporation is Rs. 400 crore and paid up capital is Rs. 68.30 crore;

(b) whether according to the Ministry only 12 people were financially assisted in 2005-06 respectively compared to 531 in 2003-04 and 152 in 2004-05; and

(c) if so, the efforts being made to provide financial assistance to all the disabled people in the country?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) The National Handicapped Finance and Development Corporation has so far disbursed amounts to cover the need of 25,469 persons with disabilities till 30th November, 2006.

(b) and (c) During the years 2003-04, 2004-05 and 2005-06, the number of beneficiaries, covered by the Corporation were 5565, 3282 and 4765 respectively.

Definition of creamy layer for OBC

2840. SHRI MAHENDRA MOHAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the definition of creamy layer as laid down by Central Government in case of OBCs at present;

(b) whether Government are aware of the criteria being followed by the State Governments in this regard, if so, the details thereof;